

Vishwa Nath Shukla

Registrar (Administration),
High Court of Jharkhand,
Ranchi.

File No. XXII(6)/1/2026-27/Apptt.

Letter No. _____/Apptt.

Dated: _____

To

1. Ms. Garima Mishra, District & Additional Sessions Judge, Bokaro.
2. Mr. Neeraj Kumar, District & Additional Sessions Judge, Bokaro (Bermo at Tenughat).
3. Mr. Piyush Srivastava, District & Additional Sessions Judge-cum-Spl Judge, ACB, Chaibasa.
4. Mr. Purnendu Kumar Sharma, District & Additional Sessions Judge, Chatra.
5. Mr. Abhas Kumar, District & Additional Sessions Judge, Palamau at Daltonganj.
6. Mr. Mukulesh Chandra Narain, District & Additional Sessions Judge, Deoghar.
7. Mr. Vikesh, District & Additional Sessions Judge, Dhanbad.
8. Mr. Yogesh Kumar Singh, District & Additional Sessions Judge, Dumka.
9. Mr. Ashutosh Kumar Pandey, District & Additional Sessions Judge, Garhwa.
10. Ms. Prity Kumari, District & Additional Sessions Judge, Giridih.
11. Ms. Richa Srivastava, District & Additional Sessions Judge, Godda.
12. Mr. Bhupesh Kumar, District & Additional Sessions Judge, Gumla.
13. Ms. Asha Devi Bhatt, District & Additional Sessions Judge-cum-Spl Judge, ACB, Hazaribagh.
14. Ms. Neeti Kumar, District & Additional Sessions Judge, Jamshedpur.
15. Mr. Ajai Kumar Srivastava, District & Additional Sessions Judge, Jamtara.
16. Ms. Prachi Mishra, District & Additional Sessions Judge, Khunti.
17. Mr. Rakesh Chandra, District & Additional Sessions Judge, Koderma.
18. Mr. Sunil Dutta Dwivedi, District & Additional Sessions Judge, Latehar.
19. Ms. Neerja Ashri, District & Additional Sessions Judge, Lohardaga.
20. Mr. Kumar Kranti Prasad, District & Additional Sessions Judge, Pakur.
21. Mr. Vishal Srivastava, District & Additional Sessions Judge, Ramgarh.
22. Mr. Pawan Kumar, Additional Judicial Commissioner, Ranchi.
23. Mr. Purnendu Sharan, District & Additional Sessions Judge, Sahebganj (Rajmahal).
24. Mr. Deepak Malik, District & Additional Sessions Judge, Seraikella-Kharsawan.
25. Mr. Naranjan Singh, District & Additional Sessions Judge, Simdega.
26. Mr. Anuj Kumar No. II, ACJM-cum-Civil Judge (Sr. Div.)-I, Bokaro.
27. Mr. Raj Kumar Pandey, Civil Judge (Sr. Div.)-cum-J.M., Bokaro (Bermo at Tenughat).
28. Mr. Achhat Srivastava, CJM-cum-Civil Judge (Sr. Div.)-I-cum-ACJM, Chaibasa.
29. Ms. Sumeeta Shweta Minz, Civil Judge (Sr. Div.)-cum-J.M., Chatra.
30. Mr. Nirbhay Prakash, Civil Judge (Sr. Div.)-cum-J.M., Daltonganj.
31. Ms. Sangita, Civil Judge (Sr. Div.)-cum-J.M., Deoghar.
32. Ms. Nirmala Barla, Civil Judge (Sr. Div.)-cum-J.M., Dhanbad.
33. Mr. Walter Bhengra, Civil Judge (Sr. Div.)-cum-J.M., Dumka.
34. Mr. Narendra Kumar, Civil Judge (Sr. Div.)-cum-J.M., Garhwa.
35. Ms. Kavitanjali Toppo, ACJM-cum-Civil Judge (Sr. Div.)-I, Giridih.
36. Mr. Praveen Oraon, Civil Judge (Sr. Div.)-cum-J.M., Godda.
37. Ms. Shweta Kumari No. II, Chief Judicial Magistrate, Gumla.
38. Mr. Zaved Khan, Civil Judge (Sr. Div.)-cum-J.M., Hazaribagh.
39. Mr. Surendra Bedia, Civil Judge (Sr. Div.)-cum-J.M., Jamshedpur.
40. Mr. Nitish Neilesh Sanga, Chief Judicial Magistrate, Jamtara.
41. Mr. Arjun Saw, CJM-cum-Civil Judge (Sr. Div.)-I-cum-ACJM, Khunti.
42. Ms. Satyabhama Kumari, Civil Judge (Sr. Div.)-cum-J.M., Koderma.
43. Ms. Meenakshi Mishra, Civil Judge (Sr. Div.)-cum-J.M., Latehar.
44. Mr. Krishna Kant Mishra, CJM-cum-Civil Judge (Sr. Div.)-I-cum-ACJM, Lohardaga.
45. Mr. Sanjit Kumar Chandra, Chief Judicial Magistrate, Pakur.
46. Mr. Uttam Sagar Rana, Civil Judge (Sr. Div.)-cum-J.M., Ramgarh.
47. Mr. Bhupesh Chandra Samad, Civil Judge (Sr. Div.)-cum-J.M., Ranchi.
48. Mr. Abhishek Prasad, ACJM-cum-Civil Judge (Sr. Div.)-I, Sahebganj.
49. Ms. Lucy Sosen Tigga, CJM-cum-Civil Judge (Sr. Div.)-I-cum-ACJM, Seraikella-Kharsawan.
50. Ms. Nitasha Barla, CJM-cum-Civil Judge (Sr. Div.)-I-cum-ACJM, Simdega.
51. Ms. Payal Jha, SDJM, Bokaro.
52. Ms. Pooja Pandey, Addl. Civil Judge (Jr. Div.)-cum-J.M., Chaibasa.
53. Mr. Prashant Singh, JM-cum-Judge-in-charge, Chatra.
54. Mr. Kamal Prakash, SDJM-cum-Judge-in-charge, Daltonganj.

55. Ms. Purnima Tirkey, J.M.-cum-P.M. (JJB), Deoghar.
56. Ms. Megha Priyanka Lakra, Addl. Civil Judge (Jr. Div.)-cum-J.M., Dhanbad.
57. Ms. Neha Jha, J.M.-cum- Addl. Civil Judge (Jr. Div.)-cum-P.M. (JJB), Dumka.
58. Mr. Mahendra Pandit, Addl. Civil Judge (Jr. Div.)-cum-JM-cum-Judge-in-charge, Garhwa.
59. Ms. Minakshi Verma, SDJM, Giridih.
60. Mr. Amit Bansal, Addl. Civil Judge (Jr. Div.)-cum-J.M., Godda.
61. Mr. Prateek Raj, Addl. Civil Judge (Jr. Div.)-cum-JM-cum-Judge-in-charge, Gumla.
62. Ms. Shradha Bhushan, Addl. Civil Judge (Jr. Div.)-cum-J.M., Hazaribagh.
63. Mr. Sidhant Tigga, JM-cum-Judge-in-charge, Jamshedpur.
64. Ms. Shalika Anna Herenz, JM-cum-Addl. Civil Judge (Jr. Div.)-cum-PM(JJB), Jamtara.
65. Mr. Amit Akash Sinha, Addl. Civil Judge (Jr. Div.)-cum-J.M., Khunti.
66. Ms. Namita Minz, Addl. Civil Judge (Jr. Div.)-cum-J.M., Koderma.
67. Mr. Utkarsh Jain, JM-cum-Judge-in-charge-cum-P.M. (JJB), Latehar.
68. Ms. Jaya Smita Kujur, JM-cum-P.M. (JJB), Lohardaga.
69. Mr. Sadish Ujwal Beck, SDJM-cum-P.M. (JJB), Pakur.
70. Ms. Ayesha Singh Sardar, Civil Judge (Jr. Div.)-cum-J.M., Ramgarh.
71. Ms. Jenish Minz, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi.
72. Mr. Richesh Kumar, Addl. Civil Judge (Jr. Div.)-cum-J.M., Sahebganj.
73. Ms. Mansi, JM, Sahebganj (Rajmahal)
74. Ms. Dhriti Dhairya, Addl. Civil Judge (Jr. Div.)-cum-J.M., Seraikella-Kharsawan.
75. Ms. Sumi Bina Horo, SDJM, Simdega..

Sub.- Nomination of Judicial Officers for attending **Workshop on intellectual Property Right & Digital Personal Data Protection and Competition Law (W3)** for Judicial Officers from all Cadre {District Judge-25, Civil Judge (Sr. Div.)-25 and Civil Judge (Jr. Div.)-25 (total 75 participants) scheduled to be held on **14th June, 2026**.

Sir/Madam,

With reference to the subject noted above, I am directed to inform that the Court has been pleased to nominate you to attend the aforesaid **Workshop on intellectual Property Right & Digital Personal Data Protection and Competition Law (W3)** for Judicial Officers from all Cadre {District Judge-25, Civil Judge (Sr. Div.)-25 and Civil Judge (Jr. Div.)-25 (total 75 participants) scheduled to be held on **14th June, 2026**, **through online mode** conducted by **Judicial Academy Jharkhand, Ranchi**.

Further, you are directed to follow the instructions as laid down under letter no. 456/JAJ dated 14.05.2026 (copy enclosed) of the Director, Judicial Academy Jharkhand, Ranchi for information and needful.

(Encl.:- As above)

Yours sincerely,

Sd/- Vishwa Nath Shukla

Registrar (Administration)

Memo No. 2023 /Apptt.

Dated, Ranchi, the 15/05/2026

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter bearing No. 440/JAJ dated 12.05.2026 / all the Principal District & Sessions Judge of the State of Jharkhand including the Judicial Commissioner, Ranchi to direct the officers concerned posted at their Judgeship to attend the aforesaid training programme / the Member Secretary, JHALSA for information and needful/ the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting the letter uploaded on the Court's website.


Registrar (Administration)